CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

<u>CP(C) No.180/00004/19</u> <u>in</u> <u>Original Application No. 180/00693/2014</u>

Tuesday, this the 12th day of February, 2019

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member Hon'ble Mr. Ashish Kalia, Judicial Member

Employees Provident Fund Pensioners' Association, Kerala Represented by its General Secretary Saroja Bhavan, Devaswom Lane Kesavadasapuram
Thiruvananthapuram – 695 004

Petitioner

(By Advocate – Mr.C.S.G Nair)

Versus

- Heeralal Samariya
 Secretary
 Ministry of Labour & Employment
 New Delhi 110 001
- Santosh Kumar Gangwar
 Chairman
 Central Board of Trustees
 Employees Provident Fund Organisation
 Bhavishyanidhi Bhavan
 14-Bhikajicama Place, New Delhi-110 066
- 3. Sunil Barthwal, IAS
 Central Provident Fund Commissioner
 Employees Provident Fund Organisation
 Bhavishyanidhi Bhavan, 14-Bhikaji Cama Place
 New Delhi -110 066
- 4. Ranjay Mooshahary
 Regional Provident Fund Commissioner (ADM)
 Employees Provident Fund Organisation
 Bhavishyanidhi Bhavan, Pattom
 Thiruvananthapuram-695 004

5. Satheesh Kumar
Assistant General Manager
State Bank of India
Central Pension Processing Centre
Ganapathikovil Road, Vazhuthacaud
Thiruvananthapuram-695 014

Respondents

(By Advocate – Mr.N.N.Sugunapalan,Sr with Mr.S.Sujin,Mr.P.V.Surendranath)

This application having been heard on 12.2.2019 the Tribunal on the same day delivered the following:

ORDER (ORAL)

Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member

Heard Mrs.Praseetha, Advocate representing Mr.C.S.G Nair, learned counsel for the petitioner, Mr.S.Sujin representing Mr.N.N.Sugunapalan,Sr. & Mrs.Sandhya representing Mr.P.V.Surendranath, learned Standing Counsel for the respondents.

Copies of the orders issued by the Employees Provident Fund Organisation relating to grant of Fixed Medical Allowance to 14 pensioners are submitted across the Bar. On the basis of the averment that the order has been fully complied with, the CP(C) is closed and notices shall stand discharged.

(ASHISH KALIA) JUDICIAL MEMBER (E.K. BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

List of Annexures

Annexure P1
No.693/2014

- True copy of the order dated 2.8.2016 in O.A

Annexure P2
12.1.2018

- True copy of the judgment in OP(CAT) 25/2017 dated

Annexure P3 - O.A No.693/2014

Photocopy of the order dated 5.10.2018 in MA 1294/2016 in O.A No.693/2014

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